

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 148/TT/2018

Subject : Approval of transmission tariff in respect of the Inter State Transmission lines owned by TANTRANSCO upto the border of Tamil Nadu, State (1) Chitoor-Thiruvalam 230 kV SC Line (2) Sulurpet-Gummidipoondi 230 kV SC line (3) Yeerandahalli-Hosur 230 kV SC line (4) Mooziyar-Theni 230 kV SC line (5) Iduki-Udumalpet 230 kV SC line under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

Date of Hearing : 31.7.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M.K. Iyer, Member

Petitioner : Tamil Nadu Transmission Corporation Ltd.

Respondents : Transmission Corporation of Andhra Pradesh Limited and 3 others

Parties present : Shri S. Vallinayagam, Advocate, TANTRANSCO
Shri Mohaq Siddiqi, Advocate, TANTRANSCO
Shri Rajiv Yadav, Advocate, TANTRANSCO
Shri N. Mahendiran, TANTRANSCO

Record of Proceedings

The learned counsel for Tamil Nadu Transmission Corporation Ltd. submitted that the instant petition has been filed for determination of tariff for Chitoor-Thiruvalam 230 kV SC Line, Sulurpet-Gummidipoondi 230 kV SC line Yeerandahalli-Hosur 230 kV SC line, Mooziyar-Theni 230 kV SC line and Iduki-Udumalpet 230 kV SC inter-State transmission lines for the 2014-19 period. He submitted that the tariff for 2009-14 period was allowed by the Commission for the said assets vide order dated 28.9.2015 in Petition No.212/TT/2013. He further submitted that the all the information required for determination of tariff has been submitted in the petition.



2. The Commission directed to issue notice to the respondents. The Commission further directed the respondents to file reply on affidavit with an advance copy to the petitioner by 17.8.2018 and the petitioner to file rejoinder, if any, by 27.8.2018.

3. The next date of hearing will be intimated in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

